

श्री अटल बिहारी वाजपेयी :
अध्यक्ष महोदय, आप ने "इण्डियन एक्स-
प्रेस" को बुरा कह दिया, गृह मंत्री
को . . .

MR. SPEAKER: That is all right;
you read this.

श्री अटल बिहारी वाजपेयी : क्या
आप गृह मंत्रों को कुछ नहीं कहेंगे ?
पहले "हिटलर" कार्यवाही से निकाल
दिया गया, फिर "हिटलर" वापस आ गया . .

..... (व्यवधान)

PAPERS LAID ON THE TABLE

Paper (Control) Amendment Order,
Annual Reports of Indian Plywood
Industries Research Institute Bangalore
for 1980-81 and National Industrial
development Corporation Ltd. New
Delhi for 1980-81

THE MINISTER OF INDUSTRY
AND STEEL AND MINES (SHRI NA-
RAYAN DATT TIWARI): I beg to lay
on the Table:

(1) A copy of the Paper (Control)
Amendment Order, 1981, (Hindi and
English versions) published in Notifica-
tion No. S.O. 910 (E) in Gazette of
India dated the 24th December, 1981,
under sub-section (6) of section 3 of
the Essential Commodities Act, 1955.
[Placed in Library. See No. LT-3772|
82]

(2) (i) A copy of the Annual Re-
port (Hindi and English versions) of
the Indian Plywood Industries Research
Institute, Bangalore, for the year 1980-
81 along with Audited Accounts.

(ii) A statement (Hindi and English
versions) regarding Review by the Gov-
ernment on the working of the Indian
Plywood Industries Research Institute,
Bangalore, for the year 1980-81.

(3) A statement (Hindi and English
versions) showing reasons for delay in
laying the papers mentioned at (2)
above. [Placed in Library. See No. LT-
3769|82]

(4) A copy of the following papers
(Hindi and English versions) under
sub-section (1) of section 619A of
the Companies Act, 1956:

(i) Review by the Government on
the working of the National Industrial
Development Corporation Limited,
New Delhi, for the year 1980-81.

(ii) Annual Report of the National
Industrial Development Corporation
Limited, New Delhi, for the year 1980-
81 along with the Audited Accounts
and the comments of the Comptroller
and Auditor General thereon.
[Placed in Library. See No. LT-3770|82]

Detailed Demands for Grants of
Ministry of Labour for 1982-83 etc.

THE MINISTER OF STATE IN THE
MINISTRY OF LABOUR (SHRI
BHAGWAT JHA AZAD): I beg to
lay on the Table:

(1) A copy of the 'Detailed De-
mands for Grants' (Hindi and English
versions) of Ministry of Labour for
1982-83. [Placed in Library. See No.
LT-3771|82.]

(2) A statement (Hindi and English
versions) explaining reasons for not
laying the Annual Accounts of the
Employees Provident Fund Organisa-
tion for the year 1980-81 within the
stipulated period of nine months after
the close of the Accounting Year.
[Placed in Library. See No. LT-3772|82]